

**PATNA HIGH COURT, PATNA**

**NOTIFICATION**

**Dated : The 4<sup>th</sup> September, 2025**

**No. 2552 A:** The District and Additional Sessions Judge rank officers, named in column no.2 of the table given below are hereby transferred and posted as District and Additional Sessions Judges in the Judgeship to be stationed ordinarily at the places mentioned in column no. 3 of the table against their respective names:-

<b>Sl. No.</b>	<b>Name of the Officers with designation and present place of posting with Judgeship</b>	<b>(a) Designation at the new station (b) Place where the officer is to be ordinarily stationed (c) Name of the Judgeship in which posted on transfer</b>
<b>1</b>	<b>2</b>	<b>3</b>
1.	Sri Krishna Pratap Rana, Joint Registrar (IT), Patna High Court, Patna.	a) District and Additional Sessions Judge b) Kishanganj c) Kishanganj
2.	Sri Sushil Kumar Dixit, O.S.D. (Infrastructure), Patna High Court, Patna.	a) District and Additional Sessions Judge b) Jhanjharpur c) Madhubani
3.	Sri Kumar Amit Manu, Joint Registrar (Establishment), Patna High Court, Patna.	a) District and Additional Sessions Judge b) Banka c) Banka
4.	Sri Binay Shankar, Additional Director, Bihar Judicial Academy, Patna.	a) District and Additional Sessions Judge b) Supaul c) Supaul
5.	Ms. Divya Vashishta, Deputy Director, Bihar Judicial Academy, Patna.	a) District and Additional Sessions Judge b) Aurangabad c) Aurangabad
6.	Sri Mukesh Kumar I, Sub-Editor, Patna High Court, Patna.	a) District and Additional Sessions Judge b) Katihar c) Katihar

By order of the High Court,

**Sd/- P .K. Malik**

Registrar General

Memo No. 73877-73905/A.D. Apptt., Dated, Patna the 4<sup>th</sup> September, 2025.

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General, Bihar, G.A. 7, Birchand Patel Marg, Patna/ Under Secretary, Personal Claims and Pay Fixation Cell-III, Finance Department, Govt. of Bihar, Patna / Registrar I.T.-cum-C.P.C., Patna High Court, Patna/ Registrar (Vigilance), Patna High Court, Patna/ Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar (Recruitment & Appointment) Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / The Principal District and Sessions Judge, Kishanganj/ Madhubani/ Banka/ Katihar/ Supaul/ Aurangabad/ Sri Krishna Pratap Rana, Joint Registrar (IT),/ Sri Sushil Kumar Dixit, O.S.D. (Infrastructure), Patna High Court, Patna / Sri Kumar Amit Manu, Joint Registrar (Establishment), Patna High Court, Patna/ Sri Mukesh Kumar I, Sub-Editor, Patna High Court, Patna / Registrar-cum-P.P.S to Hon'ble the Acting Chief Justice, Patna High Court, Patna / Section Officer, J.O.S.R.R., Patna High Court, Patna / Section Officer, Monitoring Cell- II, Patna High Court, Patna / Section Officer, Legal Cell, Patna High Court, Patna / Section Officer, A.D. Misc., Patna High Court, Patna / Section Officer, Vigilance Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.

**(The officers concerned may be directed to make over charge of their respective offices immediately on receipt of the Court's notification so as to join their new assignment soon thereafter).**

**The Officer posted in the Registry of the Patna High Court are directed to make over charge of their present office after obtaining the necessary permission of Hon'ble the Acting Chief Justice, Patna High Court, Patna to join his new assignment.**

**(-)For Director, BJA, Patna &  
Principal District and Sessions Judges concerned.**

**By order of the High Court,**

**Registrar General**